

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1639  
TO BE ANSWERED ON 10<sup>TH</sup> MARCH, 2017**

**CGHS**

**1639. SHRI KAPIL MORESHWAR PATIL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that Central Government Health Scheme (CGHS) card holders in Delhi and NCR are getting medical facilities only in enrolled dispensaries and other dispensaries are refusing medical facilities to such card holders;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to ensure each CGHS card holder can get medical services from any CGHS dispensary in Delhi and NCR?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

(a) & (b): CGHS card is valid in any CGHS Wellness Centre in CGHS covered cities all over India and CGHS Wellness Centres (WCs) cannot refuse medical facilities to the beneficiaries not enrolled with the WC.

(c): Instructions have been reiterated from time to time to ensure compliance with the guidelines for issue of medicines from any CGHS Wellness Centre all over India.

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